

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4453
TO BE ANSWERED ON THE 23rd MARCH, 2021

FUNCTIONING OF e-NAM

4453. SHRI MAHABALI SINGH:
SHRIMATI POONAMBEN MAADAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers of Bihar and Gujarat who have been linked with e-National Agriculture Market (e- NAM) scheme/online mandis;
- (b) whether e-NAM scheme/online mandis are providing any assistance to farmers in selling their agricultural produce in Bihar and Gujarat;
- (c) if so, the details of the number of farmers provided assistance through e-mandis situated in Bihar and Gujarat during the last three years along with the nature of such assistance provided, year-wise;
- (d) whether any complaints have been received regarding functioning of e-mandis in Bihar and Gujarat during the last three years;
- (e) if so, the details thereof; and
- (f) the outcome of the action taken against the complaints received in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (f): National Agriculture Market (e-NAM) is a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities through transparent price discovery method to enable farmers to realize better remunerative prices for their produce.

The Central Government is providing free e-NAM software and financial grant assistance for related hardware including quality assaying equipments and for creation of infrastructure like cleaning, grading, sorting, packaging and compost unit etc. Under the scheme, various training & awareness programmes are conducted free for farmers and other stakeholders for successful implementation of e-NAM.

As per scheme guidelines the concerned State/UT has to submit the proposal in the form of Detailed Project Reports (DPRs) to integrate their mandis with e-NAM portal following the e-NAM scheme guideline. As per targets set earlier, 1000 mandis have been integrated based on proposals received from 18 States and 03 Union Territories. However, no DPR was received from Government of Bihar for implementation of e-NAM in the State within targeted number.

Farmers are free to register on e-NAM Portal and sell their produce through online transparent and competitive bidding method, which is encouraging them to join increasingly on e-NAM platform. So far, more than 1.70 crore farmers have registered on e-NAM platform. No market in Bihar is linked to the National Agriculture Market (e-NAM) portal for which farmers in that state have not been registered on e-NAM portal. So far, more than 8.68 lakh farmers of Gujarat have been registered with National Agriculture Market (e-NAM).

No complaint have been registered so far regarding functioning of e-NAM mandis in last three year in Gujarat.
